

SPECIAL BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/37(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	LAXMI AGRO PRODUCTS VS GM ARRO ALLIED PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. Matter is adjourned to **12.06.2024**.

**D. ARVIND**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**